

(21)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/170/ (IB)/2017
NAME OF THE PETITIONER(S) : SRI MARUTHI ELECTRICAL ENTERPRISES
NAME OF THE RESPONDENT(S) : SAS REALTORS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. R. PARTHASARATHY
VISHNU MOHAN

for Respondent



ORDER

Counsel for petitioner called absent. Counsel for respondents present. The Registry is directed to send notice to the petitioner for their appearance and for making submissions. Put up on 09.11.2017 at 10.30 A.M.

- Solr
K Anantha Padmanabha Swamy
Member (Judicial)

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